

OFFICE OF THE DISTRICT & SESSIONS JUDGE
WEST TRIPURA DISTRICT : : AGARTALA.

No.F.7(11)(2)-DJW/Judl/2019/ 4850-87

Dated, Agartala,
The 4th May, 2020

MEMORANDUM


Pursuant to the Order dated 02.05.2020 of the Hon'ble High Court vide No.F.44(1 (c)-HC/2020/5743-707154-7184, Dated 02.05.2020, all the Courts under West Tripura Judicial District shall function following the guidelines of the Hon'ble High Court for taking up of urgent cases as well as those cases, Civil or Criminal which are ready for hearing **without the requirement of recording evidence of witnesses and recording the statement of the accused under section 313 of Cr.PC.**

Accordingly, all Officers and staff members under this Judgeship shall attend Court/Office on regular basis.

Further, according to the Order No.40-3/2020-DM-I(A), of Ministry of Home Affairs, Government of India(as downloaded from the official website of Ministry of Home Affairs, Govt. of India), for implementation of safety measure, all Officers and staff members, Advocates, Litigants and other stakeholders are requested to strict adherence of the following:-

- a) Wearing of the face cover /mask is compulsory at all points of time;
- b) Gathering of 05(five) or more person within the court room/ around the court complex shall be avoided;
- c) Maintain the social distancing of minimum 06(six) feet from each other.
- d) All employees of this Judgeship shall download '**Arogyasetu App**' in their respective smart phone mandatorily followed by its installation & adherence.

This order shall take with immediate effect.


(S.Datta Purkayastha)
District & Sessions Judge
West Tripura District, Agartala

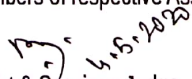
Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala for kind information.
2. The Addl. District & Sessions Judge, Court No.-2 / Court No.-3 / Court No.-4 / Court No.-5, West Tripura District, Agartala.
3. The Superintendent of Police, West Tripura, Agartala for information.
4. The Civil Judge(Sr. Div) & Asstt. Sessions Judge, Court No.-1 / Court No.2, West Tripura District, Agartala.
5. The Chief Judicial Magistrate / Addl. Chief Judicial Magistrate, West Tripura District, Agartala.
6. The District Secretary, District Legal Services Authority, West Tripura, Agartala.
7. The Registrar, District & Sessions Judge's Court , West Tripura, Agartala.
8. The Civil Judge(Jr. Div)-cum-J.M.1st Class, Court No. 1 / Court No. 2, Agartala, West Tripura District.
9. The Judicial Magistrate 1st Class-cum-Civil Judge (Jr. Divn.) Court No.-1/ Court No.- 2/ Court No.- 3 / Court No.-4 / Court No.- 5 / Court No.- 6, Agartala, West District Tripura.
11. The Private Secretary to the District & Sessions Judge, West Tripura, Agartala.
12. The Sr. Sheristadar, District & Sessions Judge's Court, West Tripura, Agartala .
13. The Office Superintendent, office of the District & Sessions Judge, West Tripura, Agartala .
14. The System Officer, District & Sessions Judge's Court, West Tripura, Agartala for uploading the same in the official website of this office.
15. The Head Clerk(Sessions), Court of the District & Sessions Judge, West Tripura, Agartala.
16. The Accounts Section / Establishment Section/ Nazarat Section / Judicial Section/ Copying Section/ DRR, District & Sessions Judge's Court, West Tripura Agartala .
17. All concerned/ Notice Board/ File No.F.1(63)-DJW/Estt.

Copy also to:-

1. The Secretary, Tripura Bar Association, Agartala for information and doing the needful please.
2. The Secretary, Deed Writers Association, Agartala.
3. The Secretary, Tripura Law Clerk Association, Agartala.

.....They are requested to bring the matter to the notice of the members of respective Association.


District & Sessions Judge
West Tripura District, Agartala